

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1368
TO BE ANSWERED ON 14th March, 2017

STRATEGIC DISINVESTMENT OF CPSEs

1368. SHRIMATI. VIPLOVE THAKUR:

Will the Minister of FINANCE be pleased to state:

- a) whether Government has approved many Central Public Sector Enterprises (CPSEs) for strategic disinvestment during the year 2016-2017;
- b) if so, the details thereof, CPSE-wise;
- c) whether it is a fact that these CPSEs are providing employment to many youths in the country;
- d) if so, the details thereof, CPSE-wise; and
- e) the reasons for disinvestment of these CPSEs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a) and (b) The Government has given "in-principal" approval for the strategic disinvestment of some CPSEs. Units of CPSEs and subsidiaries of CPSE; however, after completion of the process, specific approval of Government will be sought for strategic disinvestment in each case.

(c) & (d) In view of (a) and (b) above question does not arise.

(e) The disinvestment of the CPSEs are done as per the disinvestment policy of the Government.
